

1	2	3	4	5	6
6.	Gujarat	150487	207973	15945	16282
7.	Haryana	22664	17471	28073	3988
8.	Himachal Pradesh	2300	2942	2156	0
9.	Jammu and Kashmir	11274	16872	1139	0
10.	Jharkhand	63684	14661	4123	0
11.	Karnataka	89796	113429	20793	2479
12.	Kerala	1182	0	0	1583
13.	Madhya Pradesh	91454	32812	57688	9063
14.	Maharashtra	66370	12796	54230	12077
15.	Orissa	54390	38288	36522	5363
16.	Punjab	16802	6433	15664	9937
17.	Rajasthan	93055	261871	43184	7826
18.	Tamil Nadu	0	13880	3471	0
19.	Uttarakhand	14810	7239	3219	2103
20.	Uttar Pradesh	1012294	546320	147820	68899
21.	West Bengal	357265	134657	31946	27716
ALL INDIA		2511101	1727271	546897	198602

Schemes for Rehabilitation of Child Labour

891. SHRI N. BALAGANGA :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) the details of schemes or programmes of Government for assisting in rehabilitation of child labour;

(b) whether Government proposes to rehabilitate children who are rescued as per the Anti-Labour Act who do not have any parental support;

(c) if so, the details thereof;

(d) whether financial assistance is being given to special schools run by the NGOs for their rehabilitation; and

(e) if so, the details of NGOs and the funds allocated for this purpose during the last three years, year-wise and NGO-wise?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) The Government is implementing two Schemes for rehabilitation of child labour i.e. (a) National Child Labour Project (NCLP) Scheme, which is 100% Central Sector Scheme is being implemented through District Project Societies headed by Deputy Commissioner/District Magistrate. (b) Grant in Aid (GIA) Scheme under which funds to the extent of 75% of the project cost are released directly to NGOs for elimination of the child labour in the districts which are not covered under the National Child Labour Project.

(b) and (c) Under National Child Labour Project (NCLP) Scheme and Grant in Aid Scheme (GIA) of Ministry of Labour & Employment, the children withdrawn from work are enrolled in the special schools, where they are provided with bridging education, vocational training, stipend, health care, nutrition, etc. The children who do not have parental support are being taken care of under Integrated Child Protection Scheme (ICPS) of Ministry of Women & Child Development. As per the available information 3,76,945 children have been rehabilitated during last three years and current year (upto June, 2011) through NCLP Scheme and 94,310 children have been benefited through ICPS Scheme during 2010-11.

(d) and (e) Under Grant in Aid Scheme, funds to the extent of 75% of the project cost are released directly to the NGOs for elimination of the child labour in the district which are not covered under the National Child Labour Project. The details of NGOs and the funds allocated to them during the last three years is given in Statement.

Statement

Grants Released to NGOs in 2008-09, 2009-10 and 2010-11

I. Grant Released to NGO in 2008-2009

Sl.No.	Name of NGOs	Amount of Grant Released (in Rs.)
1	2	3
1.	Gyan Niketan, Sahibganj, Jharkhand	120770
2.	National Development Institute, J&K	457650
3.	Mahila Samaj Shiksha Samiti, Dist. Datiya, MP	152000
4.	Ravindra Bhardwaj Samaj Kalyan Sansthan Sheopur, MP	228725
5.	Gayanpath Shiksha Evam Samaj Kalyan Samiti, Bhopal, MP	50850
6.	Sonali Shikshan Sanstha Nagpur	75570

1	2	3
7.	Association of People Action & Rural Dev. Imphal, Manipur	330503
8.	Rural Voluntary Org. Pastoi Part-II Imphal (W), Manipur	380625
9.	People Development Society (PDS), Thouble, Manipur	139837
10.	Society of Rural Development (SORDEV), Manipur	279675
11.	Dzevi Society Kohima, Nagaland	381375
12.	Alongmen Multipurpose Co-Op Society Ltd.	211374
13.	Multi Vision Foundation, Narela, Delhi	228825
14.	All India Konark Educ & Welfare Society, Delhi	305100
15.	Council for Awareness & Rural Development (CARD), Orissa	317781
16.	Saradhanjili Bhubneshwar, Orissa	113738
17.	Jan Kalyan Seva Sansthan, Kendrapara	228825
18.	Gandhian Instt. of Technical Advancement, Orissa	228825
19.	Harijan Adovasi Mangal Samithi, Nayagarh, Orisss	470357
20.	Darshan Shiksha Samiti, Kota Raj	225164
21.	Shivam Shikshan Samiti, Karol, Raj	328625
22.	Mahila Yuva Vikash Foundation, Karoli, Raj	114413
23.	Dayanand Saraswati Shiksha Samiti, Baran, Raj.	228825
24.	Jan Hitkari Sansthan Khushinagar, UP	114560
25.	Jagriti Foundation, Sant Kabir Nagar, UP	381375
26.	Hitesh Grammuddyog Sdewa Sansthan, Farukhabad, UP	302400
27.	Dam Dam Park Unnayani Sanabhay, Kolka, WB	26318
28.	Vaishali jan-Jagran Samiti, Hajipur, Bihar	228825
29.	Jan Hitkari Sansthan Kushinagar, UP	228825
30.	Gram Samgra Vikas Parishad Dhanbad	572061

1	2	3
31.	Azad Navyuvak Mandal Samiti, Dausa, Raj	343238
32.	Manav Sewa Sansthan Jaipur, Raj.	343238
33.	Sarjubai Goswami Gwalior, MP	457650
GRAND TOTAL		8597922

II. Grant Released to NGOs in 2009-2010

Sl.No.	Name of NGOs	Amount of Grant Released (in Rs.)
1	2	3
1.	National Development Institute, 146, Vidhata Nagar, Bhatinda Rd., Nerwal, Jammu	457,650
2.	Gramin Vikas Sansodhan Va Parshikshan Sansthan, 6, Subham Apartment, Nagapur	355,444
3.	Samajik Bahuddeshiya Sanstha, Near Kamal Talkies, Nagpur - 440017	495,787
4.	Socio Oriental Fast Industrial Association (Sofia) Phouden, Distt Thoubal, Manipur - 795138	608,382
5.	All Manipur Women's Voluntary Service, Sagalband, N.M. Lane, Imphal (West), Manipur-1	572,062
6.	Rural Education and Sports Development Assnn. (RESDA), Wangbal-1, Distt. Thoubal, Manipur	640,764
7.	Urban Welfare Association, Near MM Gas Godown, Imphal (West), Manipur	76,275
8.	Hangul United Dev. Association (HUDA), Mayang Imphal Manipur	406,800
9.	Urban & Rural Dev. Agency (URDA) Imphal, Manipur	648,336
10.	Ravindra Smriti Samaj Kalyan Avem Sodh Sanstha, S-14, Mandi Campus, Bijaypur, Distt. Sheopur	457,650
11.	Mahila Samaj Shiksha Samiti Thatipur, Distt. Gwalior	152,550

1	2	3
12.	Alongmen Multipurpose Co-op. Society, Alongmen Ward, Mokochung, Nagaland	62,829
13.	Anchalika Yuba Parishad, Laxminarayan hat, P.O. Shankeshwar, Distt. Jagatsingpur, Orissa	152,550
14.	Narayani Mahila Mandal, At- Padanpur, P.O. - Bhimpur, Via - Jatna, Distt. Khurda-752050	241,538
15.	Institute for Communication & Developm. Action (ICDA) At-Naripur, Distt. Bhadrak-756100	304,600
16.	Association for voluntary action (AVA) Distt. Orissa	378,325
17.	Association for health education & development (AHEAD) pleet 216 areelarn Bhubneshwar 751020	432,225
18.	Natural Rural Development Corporation (NRDC) Nidadri Bhubneshwar, Orissa	457,649
19.	M.M. Malviya Vikland Sewa Sansthan, U.P.	189,902
20.	Karma Bal Vidhya Niketan Samiti, 2F-43, Mahavir Nagr Ext., Kota, Rajasthan	25,425
21.	Academy of Education Society, Nagarpalika Colony, Near Cloth Mata Mandir, Distt. Baran	302,700
22.	Hitesh Gramuddyog Sewa Sansthan, 1/35, Bajaria Aligang, Fatehgarh, Distt. Farukhabad	304,791
23.	Jagriti Foundation, Banjaria Rod, Khalilabad, Distt. Sant Kabir Nagar (UP)	305,100
24.	Harijan Avem Nirbal Shiksha Vikas Samiti, 18/32, Judge Colony, Allahabd	228,825
25.	Sardar Hameedi Taleemi wa Samaji Mission, 196, Chilla, Amroha, J.P. Nagar, U.P.	291,809
26.	Shanti Mahila Evam Bal Vikas Parishad, Vill. Nagwal, Distt. Balia, U.P.	686,475
27.	Nawada gramudhyog Vikas Samiji J.P. Nagar, UP	127,950
28.	Manav Samajothan Sewa Sansthan, Ambedkar Nagar, UP	228,825

1	2	3
29.	Project SAWARAJAAYA, Ganesh Ghat, Cuttak, Orissa	330,507
30.	Dayanand Saraswati Shiksha Samiti, Siswali, Distt. Baran, Raj.	76,275
Grand Total		10,000,000

III. Grant Released to NGOs in 2010-11

Sl.No.	Name of NGOs	Amount of Grant Released (in Rs.)
1	2	3
1.	Sardar Hameedi Taleemi, Amroha U.P.	305,100
2.	NISSA, Kendrapara, Orissa	381,375
3.	Vaishali Jan Jagran Samiti, Hajipur, Bihar	50,100
4.	Samaj Kalyan Shikshan Sanstha, Basti, UP	114,413
5.	Instt. for Natl. Dev. on Integral Assistance, Orissa	165,262
6.	Adarsha Shikshya Kendra, Khurda, Orissa	347,792
7.	Ganpat Rao Nimbalkar S. Mukti Ashram, Latur, Mah.	293,100
8.	Vaishali Jan Jagran Samiti, Hajipur, Bihar	322,900
9.	NRDC, Bhubaneswar, Orissa	485,789
10.	RESDA, Manipur	762,750
11.	SOFIA, Thobal, Manipur	764,568
12.	Brightways, Bishnupur, Manipur	1,029,712
13.	ORSSA, Nayagarh, Manipur	686,475
14.	Adarsha Sikshya Kendra, Distt. Khurds, Orissa	338,683
15.	Bahujan Hitaya Bahujan Mandel Latur Maha	686,475
16.	Terakhong Mning Mahila Mandal Manipur	850,000
17.	CRUS Thoubal Manipur	686,475
18.	SORDEV Thoubal Manipur	203,401

1	2	3
19.	NISSA Kendrapara Orissa	305,100
20.	National Dev. Institute Jammu J & K	114,412
TOTAL RELEASED IN 2010-11		8,893,882

Increase in Child Labour Despite Ban on it

892. DR. T. SUBBARAMI REDDY :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

- (a) whether child labour is increasing inspite of ban on it;
- (b) if so, the details thereof and the number of child labourers in the country;
- (c) the measures taken by Government to eradicate child labour system completely from the country;
- (d) whether any convictions have taken place during the last three years on charges of engaging child labour; and
- (e) if so, the State-wise details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) As per 2001 census, the total number of working children between the age group 5-14 years in the country was 1.26 crore. However, as per NSSO survey 2009-10, the working children are estimated at 49.84 lakh which shows declining trend.

(c) Child Labour is a complex socio-economic problem, which needs sustained efforts over a long period of time. Considering the nature and magnitude of the problem, Government is following a sequential approach of first covering children working in hazardous occupations/processes. Under the Child Labour Policy, Government of India follows a multi-pronged approach with the following three major elements :

- (i) legal action plan.
- (ii) focus on general development programmes for the benefit of the families of Child Labour; and
- (iii) project-based action in areas of high concentration of Child labour.

The above measures have yielded positive results in process of eradication of child labour.

(d) and (e) Central/State Governments are the appropriate authorities for enforcement of the provisions of the Child Labour (Prohibition & Regulation) Act for